

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

ORDER

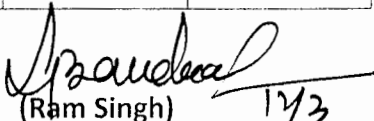
No: 1500

Dated 12/3/2019

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 48,56,725/- (Rs. Fourty Eight Lacs Fifty Six Thousand Seven Hundred and Twenty Five only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following Subordinate Courts, for the year 2018-19 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court.	Name of the Retirees	Date of Retirement	Amount. (In Rs)
1.	Pr. D&S Judge, Kathua	Sh.Tarseem Chand, P/S.	31-3-2019	13,860/-
2	Pr. D&S Judge, Jammu	Sh. Sat Paul, Ex. Process Server.	28-2-2019	14,280/-
3	Pr. D&S Judge, Kulgam.	Bashir Ahmed Malik, Process Server.	31-3-2019	13,230/-
4	Pr. D&S Judge, Udhampur.	Sh.Mujeeb Ahmed Tak, Accounts Officer.	31-3-2019	19,230/-
5	Pr. D&S Judge, Anantnag.	Mohd. Maqbool, Ex.P/S.	-----	66,430/-
6	Addl. D&S Judge, Sopore.	Mohd Ashraf Malik, Ex. P/S Manzoor Ahmed Khan, Ex. P/S.	28-2-2019 28-2-2019	14,280/- 14,280/-
7	C.J.M. Bandipora.	Gh. Ahmed, Ex. Nazir.	30-4-2018	16,050/-
			Total:-	1,71,600/-

By order.



 (Ram Singh) 12/3
 Deputy Registrar (Acctts)

No: S 8438-51/AC

Dated 12/3/2019

Copy to the :

- 1-5 Pr. D&S Judge, Jammu/Udhampur/Anantnag/Kulgam/Kathua.
6. Addl. D&S Judge, Sopore.
7. C.J.M. Bandipora.
8. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 9-14 Treasury Officer, Kathua/Kulgam/Anantnag/Sopore/Bandipora/Udhampur.
..... for inf. and n/a
- 15 Order file.

He me for up-lacedup



 Deputy Registrar (Acctts) 12/3